Setting up of Doordarshan Centres in Maharashtra

465. SHRI HUSEN DALWAI: Will Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what are the names of districts of Maharashtra which have been taken on the map of Doordarshan;

(b) how many Doordarshan centres are proposed to b_e taken in hand during 1984-85; and

(c) what are the names of these centres?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DE-PARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT): (a) At present, TV service is available in t districts of Maharashtra, listed in column 'A' below from TV transmitters at Bombay, Pune and Nagpur. With the implementation of current plan schemes, TV service is expected to be available in additional 16 districts listed in column 'B' below:

- A. Districts presently getting TV service in whole or parts
 - 1. Bombay
 - 2. Nagpur
 - 3. Thane
 - 4. Raigarh
- 5. Pune
 - 6. Satara
 - 7. Ahmednagar
 - 8. Ratnagiri
- B. Additional districts expected to get TV service at the end of Vlth Plan in whole or parts.
- 1. Wardha
- 2_ Bhandara
- 3. Amravati
- 4. Kolhapur
- 5. Jalgaon
- 6. Chanderpur
- 7. Nasik

8. Aurangabad

- 9. Yavatmal
- 10. Akola
- 11. Parbhani
- 12. Sangli
- 13. Osmanabad
- 14. Nanded
- 15. Dhule
- 16. Sholapur

(b) and (c) The following low power TV relay centres .are being set up in Maharashtra during th_c current year:—

- 1. Sholapur
- 2.Nasik
- 3. Kolhapur
- 4. Aurangabad
- 5. Sangli
- 6. Amravati
- 7. Malegaon
- 8. Akola
- 9. Dhule
- 10. Nanded
- 11. Ahmednagar
- 12. Jalgaon
- 13. Jalna
- 14. Bhoseval
- 15. Chanderpur
- 16. Latur
- 17.. Parbhani
- 18. Gondiya

Conversion of existing telephone sys te ni into electronic system

466. SHRI HUSEN DALWAI: Wiil the Minbter of .COMMUNICATIONS be pleased to slate:

Ca) whether Government have taken a decision to convert the existing telephone system into electronics one;

(b) if so, what is the period fixed for this conversion programme; and

(c) which are the telephone exchange® Government have, taken in hand for such programme?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS SHRI VIJAY N. PATIL); (a) No, Sir.

(b) and (c) It is proposed to insrall all new exchanges as electronic exchanges in metropolitan cities of Bombay, Delhi, Madras and Calcutta. Electronic exchanges aie also being introduced jn Hyderabad, Kanpur, Ahmedabad, Pathankot and Srifanganagar. Containerised electronic exchanges are also being installed at » few places.

Wmtitin of micro-wave faciliues for telephone net-work

467. SHRI HUSEN DALWAI; Will tho Minister of COMMUNICATIONS lie pleased to state;

(a) whether Government have taken any decision to utilize micro-wave facilities for efficient working of telephone network in India;

(b) how many such micro-wave centres are being developed in State of Maharashtra; and

(c) whether Government have taken this work in hand, and if so, what is the state of the progress made s_0 far?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL); (a) Yes, Sir.

(b) Four Microwave terminal centres are being developed in adition to the six existing terminal centres.

(c) Yes. Sir, Civil works such as construction of tower foundations and buildings are in progress and equipments have been partly received.

Telex and telephone facilities at Guntur

468. SHRI RAYAPATI SAMBA SIVA RAO: Will the Minister of COMMUNI-CATIONS be pleased to state.

(a) whether Government are aware that the talex and telephone facilities at Guntur i_n Mdhra Pradesh ar_e very poor: and

(b) if so, what steps Government propose to take to provide better telex and telephone facilities to the people of Guntur in the near future?

"THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATTL): (a) No Sir, the telex and telephone services at Guntur are generally functioning satisfactorily:

(b) Government is constantly monitoring the performance and necessary steps are being taken to provide better telex and telephony services, to the people of thi area.

A 2000 lines new crossbar exchange at Guntur is likely to be commissioned during 1984-85,

Production of films for children

469. SHRI F. M. KHAN; Will the-Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) th_c names of films produced foi Children all over the country during the last two years;

(b) whether there is any proposal under Government's consideration to give incentives for producing such films and

(c) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DE-PARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT): (a) A statement giving information about children's films certified during 1982 and 1983 is enclosed.

(b) and (c) Incentives for production of children's films already exist. Thus, the films intended exclusively for the enter, tainment of children are completely exempt from the excise duty. As a part. of the annual National Film Festival of India, awards are given to the producer and director of the best children film every year. Besides, whenever requests are received by the Government of India for exempting Children's films from payment of entertainment tax, they have been re.